COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 152 OF 2015, APPEAL NO. 241 OF 2017 & APPEAL NO. 05 OF 2018

Dated: 10th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Transmission Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Polkit Agrawal

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Anna Malhotra Mr. Gurjot Singh

(in Appeal No. 5 of 2018)

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on <u>24.09.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

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